तिम्बत में विश्वाम घर

*१९२७ भी भक्त दर्शन : क्या प्रधान मंत्री १२ मार्च, १९४४ के तारांकित प्रश्न संख्या ८०३ के उत्तर के सम्बन्ध में यह बताने की कपा करेंगे कि :

(क) क्या तिब्बत के विश्रामघरों ग्रौर उनके सामान को चीन सरकार को सोंपने का काम समाप्त हो चुका है; ग्रौर

(ख) यदि हां, तो भारत सरकार को उनके मूल्य के रूप में ग्रभी तक कितना धन मिल चका है ?

वैवेशिक कार्यं मंत्री के सभासचिव (श्री सादत ग्रली खां) : (क) तथा (ख) जी हां। पूरे हिंसाब में ३,१६,५२५ रुपए वसूल हुए हैं।

भी भक्त दर्शन : इस इकरारनामे में एक इर्त यह रखी गयी थी कि चीन की सरकार इस बात को स्वीकार करती है कि ये घर ग्राराम घरों के रूप में ही रखे जायंगे । मैं जानना चाहता हूं कि क्या इस घर्त का पूरी तरह पालन हो रहा है, ग्रीर इस रिपोर्ट में कहां तक सत्य है कि इन ग्ररामघरों को दफ्तरों के तौर पर या दूसरे तरीके से इस्तैमाल किया जा रहा है ?

भी सादत झली लां: हमारे दोस्त कह रहे हैं कि इन ग्रारामघरों को दफ्तरों में तबदील कर दिया गया है, लेकिन हमारे पास कोई इत्तला नहीं है कि इनको किस तरह से इस्तैमाल किया जा रहा है ?

श्री भक्त दर्शन : क्या इस बात की भी इसमें कोई शर्त रखी गयी है कि हमारे जो काउंसल जनरल, या वाणिज्य दूत, या पर्टटक व दूसरे यात्री जो वहां जाते हैं, उनको भी इन ग्राराम-घरों में पहले की तरह रहने की सुविधा उपलब्ध हो, या इस बारे में कोई लिखा पढ़ी चल रही है ?

भी सादत झली खांः ग्रगर वे ग्रारामघर झारामघर रहेंगे तो यकीनन ये लोग उनमें जाकर ठहरेंगे । Shri B. D. Pande : My information is that these rest-houses were used by travellers going to Kailash and by trade agents, for purposes of stay. Do those conditions still exist there or not?

Shri Sadath Ali Khan: They have been handed over. I suppose the conditions will remain the same.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) rose—

Shri B. D. Pande : Where will our trade agents live then? Will they live in tents or in hutments?

Shri Jawaharial Nehru : These resthouses were built more particularly, I think, for the sake of our agents, postal runners and other official persons moving about. Now, they have been transferred to the Chinese Government. I cannot, for the moment, say exactly what privileges we can use as regards staying; but ultimately, it is for the Chinese Government to determine. They have got possession of those rest-houses; we have handed them over to them, and I do not think we can insist on travellers and others and everybody else staying there.

MATCH INDUSTRY

*1930. Shri Natarajan : Will the Minister of Commerce and Industry be pleased to refer to the reply given to a supplementary raised on Starred Question No. 347, on the 29th February, 1956 and state:

(a) whether it is a fact that there was a Gentleman's Agreement between Government and the WIMCOS at the time of the Taxation Enquiry Commission early in the thirties, that the WIMCOS would restrict their production to 50 per cent. of the all-India consumption and the balance should be reserved for the hand-made industry; and

(b) if so, whether Government are taking any steps to implement it?

The Minister of Industries (Shri Kanungo) : (a) No, Sir. No such agreement to my knowledge in recent years.

(b) Does not arise.

Shri Natarajan : May I know whether there is unemployment at present in the hand-made match industry in the south, on account of competition from the WIMCO?

Shri Kanungo: We have no information about that. As regards the competition aspect of it, I might say that the 'B' class factories are showing up more production.

Shri R. P. Garg : May I know whether it is a fact that stocks of handmade matches are lying unsold in many centres, where this enterprise was started?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : At what place?

Shri R. P. Garg : At the work-centres like Delhi and other places.

Shri T. T. Krishnamachari: 1 am afraid the question is extremely general. So far as my information goes, there is no sort of accumulation anywhere.

Shri N. B. Chowdhury: May I know what percentage of the total production of matches in India is produced by WIMCO?

Shri Kanungo: It is roundabout 50 per cent.

MANUFACTURE OF HYDRAULIC TURBINES

*1938. Shri Shivananjappa : Will the Minister of Production be pleased to state:

(a) whether the Government of India have selected the English Electric Company Ltd., (E.E.C.) of the U.K. as a subsidiary consultant for the manufacture of Hydraulic Turbines . and associated equipment;

(b) if so, who are the main consultants; and

(c) the reason for selecting the subsidiary consultants? The Deputy Minister of Production (Shri Satish Chandra): (a) Yes.

(b) Associated Electrical Industries Ltd., of United Kingdom.

(c) Messrs Associated Electrical Industries are themselves not the manufacturers of Hydraulic Turbines and according to the agreement with them. it was open to the Govt. in consultation with the main consultants, to select another firm for subsidiary technical collaboration in the manufacture of this item.

Shri Shivananjappa : May I know whether any separate agreement was concluded with the subsidiary consultants, and if so, the duration for which it will remain in force?

Shri Satish Chandra : It is proposed to enter into an agreement with the English Electric Co. which has been selected for the purpose. No agreement has been signed so far.

Shri N. B. Chowdhury : What would be the liability of the Associated Electrical Industries Ltd., if they fail to maintain their contract in regard to the duration?

Shri Satish Chandra : A copy of the agreement is available in the Library of the House. All these things form part of the agreement.

Shri Joachim Alva : May I know for how many years the Associated Electrical Industries company has been carrying on its activities in this country? May I also know whether that company ever made an offer to an Indian firm to manufacture turbines in common ?

Shri Satish Chandra : The Associated Electrical Industries does not manufacture turbines at all.

Shri Shivananjappa : May I know whether the main consultants have worked out the details of the project?

Shri Satish Chandra : The prepartion of final project report is now being taken in hand. It will be available to the Government by the end of this year.